

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. TCP 42/2016

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

NAME OF THE PARTIES: - Badrinath Udaysingh Rathod & Ors.
V/s
Shri Narsima Chemo Pharma Pvt Ltd
& Ors

APPEARANCES: -

FOR THE PETITIONER : Absent

FOR THE RESPONDENT : Absent

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **28.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish